

NATIONAL COMPAN<u>39</u>LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP258/ 16	TP 108/17	For compliance of office objections raised by Registry	433	Encarta Pharma Pvt .Ltd Vs Vikram Hospitals Psvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	PAJATH. H.U 9036249366	Rispondat	Zeoralv
2)	RAJESH S. ADVOCATE 2123976974	Pelitioner	Skozest-

ORDER

Counsel for Petitioner is present. He has filed memo along with the annexures. For hearing list it on 12.02.2018.

Member (T)

Member (J)